



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. R BORPUJARI,SC, FINANCE DEPTT.
2	I.A.(Civil)/817/2024 B/O in WA/2527/2024 WITH WA/2527/2024 (Filing Number)	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM
		ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	Cont.App.(C)/2/2023 PART-HEARD, FIXED, IN WA/42/2023 (D/O)	TONMOY PRATIM BORGHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
4	WITH Review.Pet./6/2024	THE STATE OF ASSAM AND ANR Versus MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
5	WA/116/2024 FIXED	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
6	I.A.(Civil)/491/2023 FIXED, CAVT./1341/2013 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC

	<p>WITH I.A.(Civil)/699/2023 in WA/366/2022</p>	<p>NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.</p>	<p>MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH</p>	<p>SC, AFDC</p>
7	<p>WITH WA/348/2022</p>	<p>DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 4 ORS .</p>	<p>MR S KHOUND MR S KHOUND MR D J MEDHI</p>	<p>MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC</p>
8	<p>WITH WA/349/2022</p>	<p>SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC</p>
	<p>WITH I.A.(Civil)/3848/2022 in WA/349/2022</p>	<p>SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/2205/2023 in WA/349/2022</p>	<p>SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC</p>
	<p>WITH I.A.(Civil)/986/2024 in WA/349/2022</p>	<p>RAKHAL CHANDRA DAS, Versus SUNIL HAZARIKA AND 4 ORS</p>	<p>MR B D DAS MR B D DAS MR. S C BISWAS (r-2) MRS R DEKA (r-2)</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>
9	<p>WITH WP(C)/8169/2022</p>	<p>AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.</p>	<p>MR. M CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
	<p>WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022</p>	<p>AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.</p>	<p>MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI</p>	<p>SC, AFDC</p>
HEARING				
10	<p>WP(C)/1891/2008 FIXED</p>	<p>ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS</p>	<p>MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY</p>	<p>MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA</p>
11	<p>WITH WP(C)/2806/2012</p>	<p>DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS</p>	<p>MR.A C BORBORA MR.U K NAIR MR.M SMITH</p>	<p>SC, CBSC SC, EDU</p>
12	<p>WITH WP(C)/199/2016</p>	<p>BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR.M KATAKI</p>	<p>SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION</p>

13	WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
14	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 15 ORS.	SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MRS. K BARPUZARI (R-16) MR. A CHAMUAH, INTERVENOR MR. S DUTTA
15	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
16	WA/35/2023 CAVT. NO.00472/023, B/O	SUBIDITA NATH Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C
17	WA/379/2023 FIXED	DEPANJAN SARMA Versus STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	MR. D SAIKIA, AG, ASSAM SC, N M C SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,30th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
2	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH			
3	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH			
4	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
5	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
6	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
7	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

8	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
MOTION				
9	WP(C)/2019/2024 FIXED	JOGESH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM
ADMISSION				
10	WP(C)/4393/2022 PART-HEARD, FIXED	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	WITH I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
11	WITH Cont.Cas(C)/423/2022	SANSANKA SAIKIA Versus HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
12	WP(C)/5242/2016 FIXED	CHANDAN URIA and ANR. Versus THE CHAIRMAN, ASSAM POWER DISTRIBUTION COMPANY LTD. and 14 ORS	MS.A DEVI	MR.B GOSWAMI(R- 11) MR.Y S MANNAN(R-12&14) MR.M KHATANIAR(R- 11) MS. P BHATTACHARYA (R-2 TO 5) MR.R K DUTTA(R-7,13&15) SC, APDCL MR.U J SAIKIA(R- 7,13&15) MS.S GOHAIN(R- 12&14) MS.S CHUTIA(R- 11) MS.A BORTHAKUR(R-6&8)(R-10) SC, AEGCL, SHRI S. KATAKI
13	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHAUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
14	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
15	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHODHURY MR. N G KUNDU MR G DEKA	SC, PWD

16	WP(C)/3359/2022 FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
17	WP(C)/5518/2022 FIXED	ANJUMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAİN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION
18	WP(C)/6080/2022 B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C GA, ASSAM
19	WP(C)/2261/2023 FIXED	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
20	WP(C)/4258/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
21	WP(C)/4619/2023 FIXED	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. SC, FINANCE
22	WP(C)/4862/2023 FIXED	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
23	WP(C)/4963/2023 FIXED, WITH WP(C)/2293/2019 (D/O) WITH	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
24	WP(C)/4255/2023	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
25	WP(C)/5251/2023 B/O	UTPAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MS S KAR MS B KALITA	GA, ASSAM SC, FOREST
26	WP(C)/7494/2023 FIXED	KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION

ORDERS

27	Cont.Cas(C)/228/2020 FIXED	KAPHOT DAM Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
28	WP(C)/5882/2022 FIXED	MS BHABITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	SC, HIGHER EDU SC, APSC SC, IRRIGATION
29	Cont.Cas(C)/476/2023 FIXED	MD. ALTAB UDDIN Versus DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	
30	WITH Cont.Cas(C)/243/2019	ALTAB UDDIN Versus RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D NATH MR. D UPAMANYA SR. GA, ASSAM
31	I.A.(Civil)/724/2023 B/O in WP(C)/4545/2019	ON THE DEATHH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG	GA, ASSAM
	WITH WP(C)/4545/2019	RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
32	Cont.Cas(C)/46/2024 FIXED	DEBESWAR HANDIQUE Versus KS GOPINATH NARAYAN AND ANR	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. B GOGOI (R- 2) MR P NAYAK (R- 2) MR A CHALIHA (R- 2)
		HEARING		
33	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
34	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
35	WP(C)/911/2015 FIXED	JAYANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R PHUKAN	GA, ASSAM1-4
36	WP(C)/7194/2017 FIXED	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
37	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
38	WP(C)/1093/2018 B/O	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
39	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA

40	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
41	WP(C)/3248/2019 FIXED	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/273/2020 FIXED, WITH LCR	ABDUL HAKIM Versus THE UNION OF INDIA AND 6 ORS.	MR. M RAHMAN MR. S K SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/275/2020 FIXED, WITH LCR	MAJIBAR REHMAN Versus THE UNION OF INDIA AND 6 ORS	MS P BARUAH MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3128/2020 FIXED, WITH LCR	SUNIL KUMAR SARKAR @ SUNIL SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4836/2022 FIXED, WITH LCR	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/3563/2023 FIXED, WITH LCR	ASHIA KHATN @ ASHIA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	W.P.(CrI.)/9/2024 FIXED	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
7	WP(C)/948/2024 FIXED	KASIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
8	WP(C)/1916/2018 FIXED, WITH OFFICE NOTE	MD. USHMAN ALI @ USHMAN GANI Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

9	WP(C)/2927/2018 FIXED, WITH LCR	ABDUL MALEK Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MR E A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/2246/2021 FIXED, WITH LCR	ON THE DEATH OF MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN, HIS LEGAL HEIRS KAMALA KHATUN AND 6 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
11	W.P.(Cri.)/26/2022 FIXED	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
HEARING				
12	WP(C)/7388/2013 FIXED	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
13	WP(C)/6735/2016 FIXED, WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR. A R SIKDAR MR.A T SARKAR MR.K RAHMAN MR. S I TALUKDAR MS. ANINDITA DAS MR. SAIFUL ISLAM	GA, ASSAM ASSTT.S.G.I.
WITH				
14	WP(C)/6736/2016 WITH LCR	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/308/2017 WITH LCR	IDORJAN BIBI @ IYEDIJAN BIBI Versus THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAMR-2-10 ASSTT.S.G.I.(R-1)
16	WP(C)/683/2017 WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
17	Review.Pet./116/2021 IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
18	Review.Pet./13/2022 IN WP(C)/7598/2018 (D/O), WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	Crl.A./340/2023 O Y 9 M 6 D :CRL.A. 275/2023(D/O), WITH ADMINISTRATIVE ORDER OF HON'BLE THE CHIEF JUSTICE, LCR 2 BUNDLES	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Review.Pet./54/2024 FIXED, WITH WP(C)/7467/2023 (D/O)	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1108/2024 in Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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5)	MR N ISLAM	18-04-2024	To	30-04-2024
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17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Arb.P./21/2023 FIXED	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
2 WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
3 WP(C)/6208/2023 FIXED	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
4 WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
5 WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
HEARING			
6 WP(C)/7017/2013 PART-HEARD, FIXED	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
7 WP(C)/5705/2021 WITH LCR	THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
8 WP(C)/5738/2021	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

9	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
10	WP(C)/1169/2022	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC
11	WP(C)/1436/2022	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST
12	WP(C)/132/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. A R GOGOI (R-2 TO 6) DY.S.G.I.
	WITH I.A.(Civil)/450/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
	WITH I.A.(Civil)/790/2023 in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. Versus SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
13	WP(C)/3109/2023 FIXED	SURENDRA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR G CHOUDHURY MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M N KONYAK	MR. T J MAHANTA (r-7) MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) SC, BTC SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 A.M.]

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. A M KHAN MR. S RAHMAN(R-2) MR A HAQUE MR. R I DEWAN PP, ASSAM
2	WITH Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MS F HUSSAIN(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1430/2024 FIXED	PANKAJ KUMAR NANDA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM MR. C BORUAH, SC, NHAI MR. C BORUAH, SC, NHAI MR H SHARMA, GA, ASSAM MR. R BORPUJARI,SC, REVENUE SC, REVENUE SC, PWD
2	WITH WP(C)/4596/2022	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
3	WITH WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
4	WITH WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
ADMISSION				
5	WP(C)/960/2023 FIXED	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
	WITH I.A.(Civil)/622/2023 in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. K K PARASAR
6	Arb.P./2/2024 FIXED	JWIL- RANHILL JV Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
7	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
ORDERS				
8	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY		MR. P N GOSWAMI MR P P MEDHI

	WITH I.A.(Civil)/1272/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/1484/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY		MR. P N GOSWAMI MR P P MEDHI
9	WP(C)/4105/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
HEARING				
10	WP(C)/7324/2013 FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
11	WP(C)/6260/2016 FIXED	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH (J)SC, REVENUE DEPT.
12	WP(C)/2759/2017	MANIK SHIL Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM SC, K A A C
13	WP(C)/2833/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
14	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
15	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
16	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
17	WP(C)/8024/2022 FIXED	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
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16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/7/2024 WITH LCR 3 FILES, FIXED in CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
2	I.A.(CrI.)/389/2024 B/O in CrI.A./3484/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH CrI.A./3484/2024 (Filing Number)	RAHUL ALI Versus THE STATE OF ASSAM AND ANR G	MR. A ROSHID	
	WITH I.A.(CrI.)/3485/2024 (Filing Number)	RAHUL ALI Versus THE STATE OF ASSAM AND ANR G	MR. A ROSHID	
HEARING				
3	CrI.A./213/2020 4 Y 5 M 14 D :WITH LCR 7 FILES, P.B.-2, FIXED	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1229/2024	ROBINSON ENGTI Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA	PP, ASSAM
MOTION				
2	AB/1089/2024	HARAJ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
3	AB/1101/2024	PINKEE TAMULI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
4	AB/1110/2024	PRIYABRAT HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. B HAZARIKA MR D MAHANTA	PP, ASSAM
5	AB/1111/2024	HAZARAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
6	AB/1113/2024	ANAND YADAV @ ANANDA JADAV Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
7	Crl.Pet./539/2022 WITH LCR 3 FILES(SCANNED COPY), FIXED	KESSOR KACHARI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. K P PATHAK MR. D GOGOI S.M. HASSAN PP, ASSAM
8	Crl.Pet./529/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRANAB BARUAH AND 32 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR. R P KAKOTI SR. ADV. MR. T DAS MISS A HAZARIKA MR. S SUTRADHAR	MR. S S ROY (R-5,6 AND 7) PP, ASSAM SC, CBI SR. GA, ASSAM SC, RAILWAY
9	Crl.Pet./1195/2023 FIXED	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MR. R CHOUDHURY MS. H DAS	PP, ASSAM
BAIL HEARING (BA)				

10	Bail Appln./1031/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
11	Bail Appln./1148/2024 FIXED	SHADAB MALIK AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

HEARING

12	Crl.A./47/2012 WITH LCR 5 FILES, FIXED	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA PP, ASSAM MS.S BHATTACHARJEE
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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1760/2024 FIXED	BIKASH KUMAR PATAR AND 16 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
ADMISSION				
2	WP(C)/5795/2022 FIXED	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. B D CHOWDHURY G BAISHYA SC, SEC. EDU.
	WITH I.A.(Civil)/3647/2023 in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
3	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
4	WP(C)/1166/2023 FIXED	NAZRUL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
5	WP(C)/2820/2023 FIXED	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
HEARING				
6	WP(C)/6721/2022 FIXED	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1112/2024	JAMIR UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM
ADMISSION				
2	Crl.Pet./930/2023 FIXED	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./765/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
4	Bail Appln./1162/2024 FIXED	MD. JAKIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
5	Bail Appln./1182/2024 FIXED	KRISHNA SHARMA Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
6	Bail Appln./1198/2024 FIXED	BINEET BARDHAN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	
BAIL HEARING				
7	AB/618/2024 FIXED	TAYEB ALI KHAN AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
8	AB/708/2024 FIXED	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
9	AB/899/2024 FIXED	MOJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
10	AB/1009/2024 FIXED	ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM

11	AB/1055/2024 FIXED	SELIM UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
WITH				
12	Bail Appln./1186/2024	SALMAN HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
ORDERS				
13	I.A.(CrI.)/653/2023 PART-HEARD, LCR 5 FILES, FIXED in CrI.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
WITH				
	CrI.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
HEARING				
14	CrI.A./168/2011 WITH LCR 4 FILES, FIXED	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
15	CrI.A./66/2012 WITH LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
16	CRL.A(J)/60/2019 5 Y 2 M 18 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
WITH				
17	CRL.A(J)/61/2019 5 Y 2 M 18 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./302/2013 WITH LCR	RUMI TALUKDAR Versus RAJIB ALI and 2 ORS.	MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.A SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.A GOGOI
2 MACApp./65/2015 WITH LCR	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
WITH MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
3 MACApp./94/2015 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI LALITA DEVI and 5 ORS	MS.R D MOZUMDAR	MR. C BORUAH (R-1) MR. S SAIKIA (R-2) MR. R K BHATRAR-2 MR. A ACHARYA(R-3 & 5) MS.P HUJURI(R-2) MR. S DUTTA(R-4) MR. R BORO (R-1) MR A BORUAH (R-1) MS. A BORA (R-2) MR.V DEVNATH(R-4)
WITH MC/1396/2015 in MACApp./94/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 5 ORS	MS.R D MOZUMDAR MS.B BORAH	
WITH I.A.(Civil)/2017/2021 in MACApp./94/2015	SMTI LALITA DEVI Versus THE ORIENTAL INSURANCE COMPANY LTD		
4 MACApp./155/2015	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI NILAM DEVI and 4 ORS	MS. R D MOZUMDAR MS. B BORAH	MR. R K BHATRA(R-2) MS. P HUJURI (R-2)

5	MACApp./165/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR. P J BARMAN MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN (R-1)
6	MACApp./273/2015 WITH LCR WITH CO/1/2018 in MACApp./273/2015	THE STATE OF ARUNACHAL PRADESH Versus SMT. REJINA SONOWAL and 3 ORS, SMT REJINA SONOWAL Versus THE STATE OF ARUNACHAL PRADESH	GA, AP MR. A K GUPTA MR. R S MISHRA	MR.A K GUPTA MR. N N B CHOUDHURY GA, AP
7	MACApp./54/2017 WITH LCR, FIXED	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
8	MACApp./96/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI ELI GOGOI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M DUTTAR-1 MR.A BARUA(R-1)
9	MACApp./545/2017 WITH LCR, FIXED WITH	SMT BINITA BORA Versus NATIONAL INSURANCE COMPANY LTD and 3 ORS	MS.B TALUKDAR MR.J ALI MR.M P SARMA MS.B M CHETRI	MS. R D MOZUMDAR MR. A TALUKDAR (R4) MR. K K BHATTA (R4) MS. J TALUKDAR (R4)
10	MACApp./177/2015	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINITA BORA and 3 ORS	MS.R D MOZUMDAR MS.B BORAH	MR.K K BHATTA MR.S SHARMA(R-1) MR. R SENSUA (R2) MR. A MAHANTA (R2) MR.M P SARMA(R-1) MS.B M CHETRI(R-1)
11	MACApp./936/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI CHANDAMITA DAS AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B J MUKHERJEE (R1, R2) MR. S BISWAS (R1, R2) MR. H BURAGOHAIN
12	MACApp./94/2020 WITH LCR, FIXED	SMTI. PROTIMA SAHU AND 3 ORS Versus THE DIVISIONAL MANAGER	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS C BORAH
13	MACApp./179/2020 WITH LCR, FIXED WITH CO/7/2021 in MACApp./179/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DIPIKA SURIN AND 5 ORS SMTI. DIPIKA SURIN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR. R GOSWAMI MS. P BORTHAKUR MR A CHOUDHURY MR. R Deka S I AKAND	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND MR. R GOSWAMI MR P BORTHAKUR
14	MACApp./176/2021 WITH LCR, FIXED	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024

8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1057/2022 FIXED	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6909/2015 PART-HEARD, FIXED	M/S TOPCEM INDIA Versus THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
2	RSA/197/2006 (HEARING), WITH LCR WITH MC/3203/2008 in RSA/197/2006	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
3	RSA/48/2008 (HEARING), WITH LCR	BIJOYLAL GORE @ DARBARILAL GORE and ORS Versus MOHENDRA HAJAM @ SEAL and ORS	MR.A K SARKAR MR. K R PATGIRI MR.B GOGOI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
4	RSA/134/2008 (HEARING), WITH LCR WITH MC/1980/2010 in RSA/134/2008	BHUBAN MOHAN DAS Versus SAMARESH BANERJEE and ORS MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MR.R P SARMAH MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR.T BARUAH MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH

5	RSA/87/2009 (HEARING), WITH LCR	SRI BHABEN DEORI Versus SRI AMIYA MEDHI	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR.B K BHAGAWATI MR G J SAIKIA MR. L GOGOI MR B KAUSHIK MR. M ALI MR S DAS
6	WITH RSA/9/2010 CAVT. NO. 548/2009	SRI AMIYA MEDHI Versus SRI BHABEN DEORI	MR.B K BHAGAWATI MR G J SAIKIA MR. L GOGOI MR B KAUSHIK MR S DAS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
HEARING				
7	RSA/168/2012 WITH LCR	SMTI TAKARI YADAV WIFE and 4 ORS Versus PRADEEP KUMAR VERMA and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BARUAH MR. A C SARMA MR.S SARMA MS.M SAIKIA MR G BHARADWAJ
8	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
9	RSA/166/2014 WITH LCR	HAMID ALI @ MD. HAMID AHMED and 2 ORS. Versus TABIBUR RAHMAN and 32 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN	MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MS.J DUTTAR-2 and 3 MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.N UPADHYAY
10	WITH RSA/390/2017	MD KHAIRAT ALI Versus MD TABIBAR RAHMAN and 5 ORS	MS.J H CHOUDHURY MS.S ROY MR.S P CHOUDHURY MS.J DUTTA MR.M BISWAS MR.M R Z CHOUDHURY MRN NEOG	MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5)
11	RSA/99/2015 WITH LCR	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R- 1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
12	RSA/149/2017 WITH LCR	DILBAR ALI and 6 ORS Versus GOPAL CH. PODDAR and 12 ORS	MRG P BHOWMIK MR. D NANDI MS.J PURKAYASTHA MR.R HAZARIKA MS.M KALITA MS P SARMAH MS.P CHETIA	MR.A K PURKAYASTHA MR.S SHARMA MR.Y KARDONG MS.M BHUYAN
13	RSA/244/2018 WITH LCR	MD KASHEM ALI AND ANR Versus LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
14	SAO/2/2021 WITH LCR	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)

15 WITH
SAO/1/2021

SITA DEVI AND 2 ORS.
Versus
PANKAJ SARDA AND 5 ORS.

MR G N SAHEWALLA
MR. P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA

MR. S K GHOSH (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Bail Appln./739/2024	NIAJUL ISLAM TALUKDAR @ NIYAJUL ISLAM TALUKDAR Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
2 Bail Appln./740/2024	MRINAL KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
3 Bail Appln./1057/2024	HARISH BANSAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
<u>MOTION (BA)</u>			
4 Bail Appln./1202/2024	MOHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
5 Bail Appln./1232/2024	IMDADUL HOQUE @ EMDADUL Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
6 Bail Appln./1233/2024	BINI TANGOM @ TANGUM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM
7 Bail Appln./1234/2024	MAINUDDIN MULLAH Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
8 Bail Appln./1235/2024	AFJAL FARUK MAJUMDAR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA L J BAISHYA	PP, ASSAM
<u>MOTION</u>			
9 Crl.Rev.P./165/2024	SIMPY PORI BORAH Versus RAJIB BORA	MR B BURAGOHAİN MR. N S LASKAR MS. S E AHMED MD A A HUSSAIN	
10 Crl.Pet./498/2024	THE STATE OF ASSAM Versus SONMONI NATH	SPECIAL PP, VIGILANCE	
11 Crl.Pet./499/2024	THE STATE OF ASSAM Versus JOY CHANDRA LAHKAR	SPECIAL PP, VIGILANCE	

12	AB/1100/2024	ANANTA GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
13	AB/1103/2024	MUJAMEL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
14	AB/1106/2024	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
15	AB/1109/2024	HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
ADMISSION				
16	Crl.Pet./1383/2019 WITH LCR 4 FILES, B/O	SHARADINDU BISWAS Versus SMTI. NIRUPAMA DAS (BISWAS) AND ANR.	MR. N DHAR MS. S DASGUPTA	MR. S CHOWDHURY MR. R BORO MR S ISLAM (R-1) MR. S BISWAS (R-1) PP, ASSAM
WITH				
17	Crl.Rev.P./429/2017	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA MS.U BARUAH	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO MR S ISLAM
WITH				
	I.A.(Crl.)/665/2023 in Crl.Rev.P./429/2017	SHOMA DASGUPTA Versus NIRUPAMA DAS and 5 ORS.	MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	
18	Crl.Pet./821/2023 WITH LCR 1 FILE, B/O	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./4469/2023 FIXED	SUMAN DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
20	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
21	Bail Appln./453/2024 FIXED	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
22	Bail Appln./590/2024 WITH SCANNED COPY OF CASE RECORD	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
23	Bail Appln./676/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AKBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
24	Bail Appln./721/2024 FIXED	ASHROF ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	MR. N HASAN (R-2) MR. A HASAN (R-2) PP, ASSAM
25	Bail Appln./793/2024 FIXED	MD. AKBAR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
26	Bail Appln./903/2024 FIXED	FARUQUE ABDULLAH AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM

27	Bail Appln./930/2024 FIXED	ABUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
28	Bail Appln./1028/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NAUSED ALI @ NASHWED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
29	Bail Appln./1055/2024 FIXED	MADHAB HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
30	Bail Appln./1169/2024 FIXED	HAZERA BEGUM @ HANUFA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/3606/2023 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
32	AB/3720/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
33	AB/3993/2023 FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOU DHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
34	AB/507/2024 FIXED	ANARUL HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
35	AB/667/2024 WITH OFFICE NOTE, FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY P. GHOSH	PP, ASSAM
36	AB/794/2024 FIXED	MAZAM ALI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<u>HEARING</u>				
37	Crl.Pet./889/2019 FIXED	CHINTU SUKLABADHYA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	MR. S BISWAS (r-2) MR. S BISWAS (r-2) PP, ASSAM
38	Crl.Pet./1063/2019 B/O	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
39	Crl.Pet./46/2022 WITH LCR 1 FILE, FIXED	SAGARIKA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MS. P BHUYAN MR D J DEKA	MR Z ALAM (r-2) MR. S P BHATTACHARJEE (r-2) P AGARWAL (r-2) PP, ASSAM
40	I.A.(Crl.)/469/2022 WITH LCR FILES, B/O in Crl.A./199/2022 WITH Crl.A./199/2022	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
		POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
41	Crl.Pet./1048/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
42	Crl.Rev.P./530/2023 WITH LCR 4 FILES, B/O	MD. ABZAL KHAN @ ABZAL RAJJAK Versus M.M. HARDWARE STORES AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	MR. P BORAH (r-1) MS K BHATTACHARYYA (r- 1) MS K SARMA (r-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY
ORDERS, ADMISSION AND QUASHMENT MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1230/2024	SUMOR ALI Versus THE STATE OF ASSAM	MR. R BORUAH MR D J NATH	PP, ASSAM
2	Bail Appln./1236/2024	RAJIB ALI Versus STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
MOTION (AB)				
3	AB/1099/2024	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	PP, ASSAM
4	AB/1104/2024	ABUL KASEM @ KASEM ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	AB/1105/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
6	AB/1107/2024	SAIFUL ISLAM @ MONBABU ISLAM Versus STATE OF ASSAM	MR. M ISLAM MS A KHATUN	
MOTION				
7	Crl.Pet./492/2024	SAMAR MONDAL @ SHAMAR CH MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
8	Crl.Pet./493/2024	MANISH PAL Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	PP, ASSAM
9	Crl.Pet./494/2024	MRINAL HOQUE @ NABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

10	Crl.Pet./496/2024	PRADEEP KISHOR MISHRA @ PRODIP MISHRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR B P BORAH MR P J DUTTA MR. V A CHOWDHURY	PP, ASSAM
11	Crl.Pet./497/2024	RAJIV RAI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MR M RAHMAN S AHMED	PP, ASSAM
12	WP(C)/196/2019 PART-HEARD, FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
13	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
14	Tr.P.(Crl.)/22/2023 B/O	PRADIP KUMAR PAUL Versus MINA SARKAR	MR. SHEELADITYA	MR. R SARMA
15	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
16	Crl.Pet./276/2024 FIXED	AYNUL HAQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./996/2024 FIXED	RASHIDUL ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
18	Bail Appln./1043/2024 FIXED	MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
19	Bail Appln./1098/2024 FIXED	NUR ALAM Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
20	Bail Appln./1126/2024 FIXED	SIDDIK ALI @ SIDDIQUE ALI Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. R ISLAM	PP, ASSAM
BAIL HEARING				
21	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
22	AB/1020/2024 FIXED	DIGANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
ORDERS				
23	Crl.A./110/2023 WITH LCR 4 FILES, P.B.-1, FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/262/2023 in Crl.A./110/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

24	I.A.(CrI.)/971/2023 WITH LCR 4 FILES, FIXED in CrI.A./331/2023 WITH CrI.A./331/2023	LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY	PP, ASSAM
		LANAHMAI STEPHEN THINGAO AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
QUASHMENT				
25	CrI.Pet./928/2017 FIXED	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MS.B MAHANTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
26	CrI.Pet./86/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
27	CrI.Pet./210/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
28	CrI.Pet./805/2022 FIXED	RAJAT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MS M BORAH	MR. R C SAIKIA (R2) MS. K SAIKIA (R2) MS. N DEY (R2) PP, ASSAM
29	CrI.Pet./1245/2023 B/O	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR M RANA MR. M A MONDAL MR. A ISLAM	PP, ASSAM
30	CrI.Pet./1301/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH	AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	MR. P K ROYCHOUHDURY (R-3) MD. A KHAN (R-3) PP, ASSAM
31	CrI.Pet./176/2024	MEHI ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUHDURY MD. A KHAN MR. A DEY	PP, ASSAM
32	CrI.Pet./1378/2023 FIXED	RAMJI CHAUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
33	CrI.Pet./9/2024 WITH LCR 3 FILES(SCANNED COPY), B/O	SAMSUL HOQUE LASKAR Versus JOY KUMAR SAHA	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR. S D PURKAYASTHA MS S.S.BORA
HEARING				
34	CrI.A./207/2010 PART-HEARD, LCR 7 FILES AND PAPER BOOK, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
35	CRL.A(j)/115/2018 WITH LCR 4 FILES, FIXED	TARUN DAS Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
36	CRL.A(j)/83/2019 5 Y 1 M 16 D.:WITH LCR (FIVE FILES).	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
37	CrI.A./173/2021 WITH LCR 6 FILES, FIXED WITH I.A.(CrI.)/445/2021 in CrI.A./173/2021	BHULA GOGOI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
38	CRL.A(j)/38/2021 3 Y 5 M 0 D.:	SMT. ANJANA BASUMOTARY Versus THE STTE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

39 [Crl.A./26/2022](#)
WITH LCR 5 FILES, B/O

DHANANJOY RAY @ DHANO RAY

Versus

THE STATE OF ASSAM AND ANR.

MR S BORTHAKUR

MR. V RAJKHOWA

MR. D GOGOI

MR. A T SARKAR (r-2)

PP, ASSAM

40 [Crl.Rev.P./506/2022](#)
FIXED

DEBAKESH MALLA BUZAR BARUAH

Versus

DIPAK DAS AND ANR

MS. M DEV

MS P DEB

MS N DEB

MR. A AHMED (R-1)

MR. I U CHOWDHURY (R-1)

U U KHAN (R-1)

PP, ASSAM

WITH

[I.A.\(Crl.\)/188/2024](#)

in Crl.Rev.P./506/2022

DEBAKESH MALLA BUZAR BARUAH,

Versus

DIPAK DAS AND ANR

MR. R ALI

MR H A AHMED

MR. R ISLAM

MR B SAIKIA

MR. A AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/986/2024 FIXED	MADHAB SARKAR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM MS. S DEB	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
3	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
BAIL HEARING				
4	AB/678/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MR Z RAHMAN MR S DEKA MS R KOUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Tuesday, 30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CIVIL BENCH-I]****THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
1	RERA APPEAL/3/2023 FIXED	BIPUL BHARALI Versus PRASANTA DAS	MR. P SAIKIA MS D DAS MR. B DEORI MS P BORUAH MS P GOGOI
<u>BAIL HEARING (BA)</u>			
2	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI
3	Bail Appln./1023/2024 FIXED	VIKASH KUMAR SHAW Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI
4	Bail Appln./1173/2024 FIXED	FARIDA BEGUM Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI MR. R ISLAM
5	WITH AB/755/2024	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM
<u>ORDERS</u>			
6	Test.App./8/2023 CAVT. NO.07472/023, B/O	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
7	I.A.(Civil)/744/2024 WITH LCR, FIXED in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM

	WITH RFA/27/2022 CAVT. NO. 06442/022,	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
HEARING				
8	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
9	MFA/15/2008 WITH MFA/43/2008 (D/O), WITH LCR	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
	WITH MC/221/2008 in MFA/15/2008	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR.H K DAS MS.B DEVI MR.S SARMA	
10	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
11	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
12	RFA/119/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
13	MFA/177/2017 WITH LCR	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
14	CRP/88/2019 WITH LCR	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
15	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA

WITH
[I.A.\(Civil\)/2936/2022](#)
in FAO/48/2022

PALLAB GOGOI AND ANR.
Versus
GUNADA GOGOI AND 4 ORS.

MR N M HAZARIKA

STAY MATTERS

16 [CRP\(IO\)/432/2023](#)
B/O

HEMANTA KUMAR BORO
Versus
MD. IMDADUL HAZARIKA AND 4 ORS

MR U DAS
MR. S SAIKIA
MS L R DEY
MS S BORO

L K BORAH (r-1 to 5)
MR. B.J. BRAHMA (r-1 to 5)

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6101/2017 FIXED	ANIMA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. S SAIKIA MR. D K BAGCHI	GA, ASSAM MR. N K HALOI(R-5) MR. K M HASSAN R-5
2 WP(C)/7287/2017 FIXED	HOAKHO LAM LHOUVUM @ PAONGAM LHOUVUM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE
3 WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
4 WP(C)/3993/2023 FIXED	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
5 WP(C)/5920/2023 FIXED	NACHIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)

6	WP(C)/18/2024 FIXED	M/S A K DAS AND SONS Versus UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
	WITH I.A.(Civil)/965/2024 in WP(C)/18/2024	JIO BP AND ANR Versus M/S A K DAS AND SONS AND 5 ORS	MR. JYOTIRMOY ROY MR B P SARMAH	GA, ASSAM GA, ASSAM SC, NHAI MR. K MOHAMMED
7	WP(C)/532/2024 FIXED	MD. FARUQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
8	WP(C)/560/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
ORDERS				
9	I.A.(Civil)/1107/2024 FIXED in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
10	WITH WP(C)/466/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
11	WP(C)/1612/2024 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SR. GA, ASSAM
HEARING				
12	WP(C)/775/2015	KAUSTAV KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.P N GOSWAMI MR.I KALITA	MS.M BORAR1-5 SC, PWD
13	WP(C)/1147/2015 FIXED	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
14	WITH WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
15	WITH WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI

16	WP(C)/2878/2017	ABU ASHAD ANOWARUL ISLAM @ ANOWARUL ISLAM Versus THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 1-10.) MR.T ISLAM R- 11 MR. I CHOUDHURY (R11) MR.D J DAS(R-11) MR. E AHMED(R- 11) MS.R RABHA(R-11) MS.L TALUKDAR(R-11)
17	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
18	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
	WITH			
19	WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM
20	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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13)	MR. B P SINHA	25-04-2024	To	03-05-2024
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17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024



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[For Tuesday,30th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/7551/2013	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
2 WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
3 WP(C)/7054/2021	SAMEL TIRKEY Versus THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
4 WP(C)/1684/2022	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
5 WP(C)/8445/2022	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MR. N HOSSAIN MR. N SARMA MR U GHOSH MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
WITH 6 WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
7 WP(C)/3949/2023 FIXED	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
8 WP(C)/4881/2023	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU

9	WITH WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
<u>TOP OF THE LIST</u>				
10	WP(C)/3313/2014 PART-HEARD, FIXED	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
11	WP(C)/2906/2013 FIXED	SMTI PUTUL BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BARMAN MRS.D DAS	GA, ASSAM SC, FINANCE
12	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
13	WP(C)/3520/2014	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
14	WP(C)/4901/2014	PRANJIT KR. DAS and 3 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	GA, ASSAM SC, BTC
15	WP(C)/5132/2014	MANOJ KUMAR DAS Versus ASSAM MINERAL DEVELOPMENT CORPORATION LTD. and 4 ORS	MR S KHOUND MR. P NEOG MR.K DAS	MR.M K MISRA(R-1 to 3) MR.M MAHANTAR- 1 to 3 MR.M CHOUDHURY(Sr.Adv.)(R- 1 to 3) MR. P K MUNIR (R5) MR.B KALITA(R-1 to 3)
16	WP(C)/5325/2014	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI
17	WP(C)/1560/2016	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. SC. ACCOUNTANT GENERAL(R-5) ASSTT.S.G.I. R1-4 MS.R DEVI
18	WP(C)/6524/2018 B/O	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
19	WITH WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.

20	WITH WP(C)/4887/2021	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
		ADMISSION		
21	WP(C)/2184/2016 FIXED	SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
22	WP(C)/2732/2017 FIXED	MD. ABDUS SAMAD SHEIKH Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
23	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
24	WP(C)/876/2020 FIXED	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
25	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)
26	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
27	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
28	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
29	WP(C)/255/2023 FIXED	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
30	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
31	WP(C)/2117/2023 B/O	SMTI. ANOWARA BEGUM AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
32	WP(C)/2568/2023 B/O	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION, ASSAM AND 3 ORS.	MR. S BANIK M. RAHMAN MR. A S TAPADER MR M AHMED	MS. B WAR (r-4) SC, SEBA
33	WP(C)/3944/2023 FIXED	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)

34	WP(C)/4449/2023 FIXED WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023 WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS. ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. N BORUAH MR M.J. BHARALI MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU. MR. A K DUTTA SC, SEC. EDU. MR. N BORAH (r-4) SC, SEC. EDU.
35	WP(C)/45/2024 FIXED	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
36	WITH WP(C)/48/2024	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
37	WITH WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE
38	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
39	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
40	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R- 6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
41	WP(C)/1484/2024 CAVT. NO.01302/024, BY SLIP, AT 2:00 PM	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
ORDERS				
42	Cont.Cas(C)/724/2022 B/O	MANJU DEVI Versus P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. S K SINHA	25-04-2024	To	22-05-2024
15)	MR J C BORAH	26-04-2024	To	30-04-2024
16)	MR. M DUTTA	01-05-2024	To	02-05-2024
17)	MR D K BORDOLOI	30-04-2024	To	30-04-2024